

since the Pakistan Government took the decision to close down their Deputy High Commissioner's office in Calcutta, Mr. Masud has no *locus standi* and he cannot demand the interviews because it is on their demand that the Deputy High Commissioner's Office was closed ?

SHRI SWARAN SINGH : The basic question is not whether Mr. Masud should interview them. If we take a narrow legalistic point as mentioned by the hon. Member, the Pakistan High Commissioner in Delhi can send some other person to interview. That is not the basic point. What we have been saying is that we do not prevent or come in the way of those who have indicated their desire to remain in India or to represent Bangla Desh if they want to meet Mr. Masud or anybody else. It is their concern. What we cannot do is to compel them to meet him.

Medical Treatment of Central Government Employees In Punjab

*158 **DR. SARADISH ROY :** Will the MINISTER OF HEALTH AND FAMILY PLANNING (SWASTHYA AUR PARIVAR NIYOJAN MANTRI) be pleased to state :

(a) whether Government had issued new orders about the medical treatment of its employees in Punjab, prohibiting them from directly getting treatment from civil hospitals without consulting the Chief Medical Officer ;

(b) whether Government have noted the protests made by the employees and their organisations in Punjab ; and

(c) if so, the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SWASTHYA AUR PARIVAR NIYOJAN MANTRALAYA MEN UP-MANTRI) (SHRI A. K. KISKU) : (a) to (c). A statement is laid on the Table of the Sabha,

Statement

According to the Central Services (Medical Attendance) Rules, a Central Government servant can receive medical attendance/

treatment in any of the civil hospital, run by the State Government without consulting Chief Medical Officer. In a case where the Central Government servant wishes to receive treatment in a specialised institution, such treatment can only be received on a reference from the Chief Medical Officer.

So far as Punjab is concerned, the Government of India have not issued any orders prohibiting Central Government servants from directly receiving treatment from any civil hospital. No protests have also been received from any Government Organisation. In so far as Chandigarh is concerned, a representation was received that Central Government servants should directly receive treatment from the out-patient departments of the Nehru Hospital attached to the Post-graduate Institute of Medical Education and Research, Chandigarh. This representation was considered, but was not agreed to as there is a civil hospitals already functioning in Chandigarh in Sector 16.

DR. SARADISH ROY : In view of the fact that till now treatment was allowed in the Out-patient Department of the Nehru Hospital attached to the Post-graduate Institute of Medical Education, what prompted the Government to withdraw such permission ?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (NIRMAN AUR AWAS TATHA SWASTHYA AUR PARIVAR NIYOJAN MANTRI) (SHRI UMA SHANKAR DIKSHIT) : There was really never any such permission given at all, and so there is no question of the permission having been withdrawn. It is a post-graduate institute. In the first instance, the Central Government servants have to go the civil hospital, and if there is any special case requiring specialised attention, then with the permission of the chief attending there and the approval of the Director of Medical Services, he can get all the attention and treatment there in the Post-Graduate Institute.

DR. SARADISH ROY : Government servant servants are facing much difficulty in getting permission from such high officials who are often away on tour and not

available, and there is much resentment among Government employees. Will the Government reconsider their demand of allowing them to have their treatment from the Out-patient Department of the Nehru Hospital.

SHRI UMA SHANKAR DIKSHIT : It is not in their own interest also. They will take much more time they go to the OPD of this Institute. I really do not understand what is the difficulty, because after OPD, only when they went to enter the hospital for specialised treatment or clinical and pathological examination, they need go to the PGI, but for OPD work it is not really necessary. It will take much more time for them to do this. The matter has been considered in great detail in consultation with all the authorities concerned. We can give a second look if you like, but I do not think it will help.

श्री अटल बिहारी वाजपेयी : क्या यह सच है कि केन्द्रीय कर्मचारी सिविल अस्पताल इस लिये नहीं जाना चाहते कि वहाँ का प्रबन्ध ठीक नहीं है और इस कारण वह केवल नेहरू अस्पताल जाना चाहते हैं? क्या मंत्री महोदय को सिविल अस्पताल के बारे में कुछ शिकायतें मिली हैं, और क्या उन्होंने यह पता लगाने का प्रयत्न किया है कि वह नेहरू अस्पताल क्यों जाना चाहते हैं?

श्री उमाशंकर दीक्षित : इस प्रकार की कोई सूचना हमारे पास अभी तक नहीं आई है, पहले भी इस तरह की कोई शिकायत नहीं आई थी। जहाँ तक प्रबन्ध का सवाल है, हम अपनी तरफ से पूछने जायें कि आप के यहाँ कोई खराबी है या नहीं, इस का कोई सवाल नहीं उठता।

**Demand for Return of Pakistan Diplomats
Taken Political Asylum in India**

* 160 **SHRI BISHWANATH JHUNJHUNWALA :** Will the Minister of EXTERNAL AFFAIRS (VIDESH MANTRI) be pleased to state :

(a) whether Government of Pakistan

have sought the return of their two diplomats who have taken political asylum in India ; and

(b) if so, the reaction of Government in this regard ?

THE MINISTER OF EXTERNAL AFFAIRS (VIDESH MANTRI) SHRI SWARAN SINGH : (a) Yes, Sir,

(b) The Government of Pakistan have been informed that as Mr. K.M. Shehabuddin and Mr. Amjadul Haque have been granted political asylum, there can be no question of their being returned to Pakistan.

SHRI BISHWANATH JHUNJHUNWALA : May I know whether the Government have given facilities to those diplomats to function effectively on behalf of and for the cause of Bangla Desh and, if so, the particulars thereof ?

SHRI SWARAN SINGH : I know that they have been putting across the viewpoint of the Government of Bangla Desh.

**Applications for Allotment of D.D.A.'s
3-roomed Tenements to Middle Income
Group, Ex-Army Personnel**

* 161. **SHRI JYOTIRMOY BOSU :** Will the Minister of WORKS AND HOUSING (NIRMAN AUR AWAS MANTRI) be pleased to state :

(a) the number applications received by the Delhi Development Authority for the allotment of 3-roomed tenements from middle income-group, ex-Army Personnel and other categories separately in Delhi in December, 1969, locality-wise ;

(b) the number of persons, ex-Army Personnel and other categories to whom allotments have been made by draw of lots so far, locality-wise ;

(c) the probable time which the DDA are likely to take to complete construction